

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5385

ANSWERED ON:28.08.2001

LICENCE TO HAWKERS AND CYCLE RICKSHAW PULLERS IN DELHI

BASUDEB ACHARIA;IQBAL AHMED SARADGI;Y.S. VMEKANANDA REDDY

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Central Vigilance Commission has suggested the scrapping of the whole system of licensing of both the hawkers and the cycle-rickshaw pullers in Delhi;

(b) if so, whether it has been pointed out by the CVC that the hawkers and the rickshaw pullers in the Capital pay to the Delhi Police and other corrupt officials in civic agencies about Rs. 50 crore per month as bribe;

(c) if so, whether the Government have considered the suggestion of Central Vigilance Commission; and

(d) if so, the steps taken by the Government in this regard ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (CH. VIDYASAGAR RAO)

(a) to (d): The information is being collected and will be laid on the Table on the House.